

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25950-25953/2011

(From the judgement and order dated 08/07/2011 in RSA No.1908/1995,CM
No.11669/2010,CM No.11670/2010,CM No.11671/2010,CM No.11672/2010,CM
No.13869/2010 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

KARAM KAUR

Petitioner(s)

VERSUS

JALANDHAR IMP.TRUST & ORS.

Respondent(s)

(With appln(s) for PERMISSION TO FILE ADDL. DOCUMENTS and prayer for
interim relief and office report)

Date: 27/01/2014 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s)

Mr. V.K. Jhanji, Sr. Adv.
Ms. Jyoti Mendiratta, Adv.
Mr. Devanshu Kumar, Adv.

For Respondent(s)

Mr. S.C. Gupta, Adv.
Mr. Birendra K. Mishra, Adv.
Ms. Poonam, Adv.
Mr. Abhinav Singh, Adv.
Mr. Praneet Ranjan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard the parties in detail.

Judgment reserved.

[Neeta]
Sr. P.A.

[Usha Sharma]
Court Master